GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2248 ANSWERED ON:07.12.2011 CENTRAL FUNDS UNDER SSA Rajesh Shri M. B.;Singh Chaudhary Lal;Siricilla Shri Rajaiah

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria for providing funds to States under the Sarva Shiksha Abhiyan (SSA);

(b) the proportion of funds allocated under the scheme to each State/UT during each of the last three years and the current year vis-a-vis the total allocation;

(c) whether some of the States like Kerala are eligible for higher proportion of funds as per geographical area or population;

(d) if so, the details thereof and the reasons for lower allocation to these States;

(e) the details of funds spent by each State/UT out of the allocated amount during the above period; and

(f) the details of funds proposed to be provided to each State/UT during 2012-13 under SSA?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (f): Under Sarva Shiksha Abhiyan (SSA) programme States/UT sare provided funds based on the approved Annual Work Plan & Budget (AWP&B) for the relevant year, and in accordance with the approved norms and fund sharing pattern applicable to the State. The funds are presently shared in the 65:35 ratio between the Central and State Governments, including for the State of Kerala. In the case of States in the North East Region (NER), the funds are shared in the 90:10 ratio between the Centre and the NER States. Funds for 2012-13 will be released in accordance with this procedure and fund sharing pattern, after the Union Budget is passed. A statement showing details of central funds released to States/Union Territories as a percentage of total central allocation and expenditure incurred during the last three years and current year (as on 30.09.2011) are given in Annexure.